# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

### UNSTARRED QUESTION NO. 5679 TO BE ANSWERED ON 02.04.2018

#### **RGSKY**

5679. SHRI RAHUL SHEWALE:
SHRI SANJAY DHOTRE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the salient features of the Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) and the extent to which it has succeeded in achieving its objectives;
- (b)the number of Central Public Sector Enterprises (CPSEs) closed down along with the number of workers/labourers rendered unemployed across the country during each of the last three years and the current year, State/UT-wise;
- (c)whether all the workers/labourers rendered unemployed due to closure of CPSEs have been covered under the RGSK Yojana during the said period and if so, the details thereof;
- (d)the details of cases admitted and the amount disbursed under RGSKY during the said period, State/UT-wise; and
- (e)the steps taken/being taken by the Government for re-employment/ rehabilitation of such workers/labourers and for revival/restructuring of the closed CPSEs across the country?

#### **ANSWER**

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): Rajiv Gandhi Sharmik Kalyan Yojana (RGSKY) was introduced to provide unemployment allowance to the Insured Persons who have been rendered unemployed involuntarily due to closure of factory/establishment, retrenchment or permanent disability arising out of non-unemployment injury. The eligibility conditions duration of benefits, rate of unemployment allowance and the period within which claim for unemployment allowance is to be submitted by the claimant as provided in the scheme have been modified from time to time.

To make the scheme more attractive and relevant ESI Corporation has reduced the eligibility requirement of payment of contribution from 3 years to 2 years for availing benefits under RGSKY and increase the duration of unemployment allowance from existing 12 months to 24 months during the entire insurable employment of the IP/IW. During this period, the IP/IW would get the benefit as per the following slab:-

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Unemployment	0 to 12	13 to 24 months
period	months	
Benefit Rate	50% of the	25% of the last
	last Av.	Av. Daily wages
	Daily wages	

- (b): As information by Department of Public Enterprises (DPE) the numbers of CPSEs closed down and nos. of employees rendered unemployed during last three years is given at Annexure-I.
- (c): As information by DPE, the details of workers/labourers rendered unemployed due to closure of CPSEs and covered under the RGSKY is not maintained centrally.
- (d): State/UT-wise Details of claims and amount disbursed under RGSKY for the last three years is given at Annexure –II.
- (e): As information by DPE, the Government is implementing Counselling, Retraining & Redeployment (CRR) Scheme to provide opportunities of self / wage employment to the employees (or dependents) of CPSEs separated under VRS/VSS or retrenched due to closure / restructuring of CPSEs. The scheme aims at providing short duration skill development training programme to equip the beneficiaries for self/wage employment. CRR scheme is being implemented in collaboration with National Skill Development Corporation (NSDC) under Ministry of Skill Development & Entrepreneurship. ESIC also has made concerted efforts to make the scheme more popular amongst the Insured Persons and employers. Wide publicity through Advertisement/media release in both print & electronic media has been made. Conference/seminars have also been held to popularise the scheme.

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STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 5679 FOR 02.04.2018 BY SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE: SHRI BHARTRUHARI MAHTAB - REGARDING RGSKY.

As per information available in Public Enterprises Surveys, 8 Central Public Sector Enterprises (CPSEs) have been closed down during the last three years. Their names, number of employees and State (as per Registered Office) are as under:-

CPSEs	Number of employees	State (as per Registered Office)		
7				
Baira SIUL Sarna Transmission Ltd.	0*	Delhi		
Nellore Transmission Ltd.	0*	Delhi		
<u>;</u>				
SAIL Jugdishpur Power Plant Ltd.	0*	Delhi		
SAIL Sindri projects Ltd	0*	Jharkand		
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Tyre Corporation of India Ltd.	141	West Bengal		
Hindustan Vegetable Oils Corporation Ltd.	106	Delhi		
Triveni Structurals Ltd.	131	Uttar Pradesh		
Power Equity Capital Advisors Ltd.	0*	Delhi		
	Baira SIUL Sarna Transmission Ltd.  Nellore Transmission Ltd.  SAIL Jugdishpur Power Plant Ltd.  SAIL Sindri projects Ltd  Tyre Corporation of India Ltd.  Hindustan Vegetable Oils Corporation Ltd.  Triveni Structurals Ltd.	Baira SIUL Sarna Transmission Ltd.  Nellore Transmission Ltd.  SAIL Jugdishpur Power Plant Ltd.  SAIL Sindri projects Ltd  Tyre Corporation of India Ltd.  Hindustan Vegetable Oils Corporation Ltd.  Triveni Structurals Ltd.  131		

<sup>\*</sup>Employees are deputed by Holding Company

**Annexure-II** 

STATEMENT REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UN-STARRED QUESTION NO. 5679 FOR 02.04.2018 BY SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE: SHRI BHARTRUHARI MAHTAB - REGARDING RGSKY.

Details of claims and amount disbursed under RGSKY for the last three years

SI. No.	State/UT	No of Claims 2014-15	Amount Paid 2014-15	No. of Claims 2015-16	Amount Paid 2015-16	No. of Claims 2016-17	Amount Paid 2016- 17	
	ANDHRA							
1	PRADESH	166	10302	143	1973047	94	5498810	
	ASSAM							
2	(NORTH EAST)	15	0	0	0	0	0	
3	BIHAR	27	322216	0	8095234	0	0	
4	CHANDIGARH	11	0	0	0	0	0	
5	CHATTISGARH	0	0	0	0	0	0	
6	DELHI	1	71085	5	186241	0	680400	
7	GOA	58	5652699	115	5361245	72	5009115	
8	GUJARAT	0	0	30	1188061	25	1405762	
9	HARYANA	0	88128	0	0	0	0	
	HIMACHAL							
10	PRADESH	0	0	0	0	0	0	
	JAMMU &							
11	KASHMIR	71	2501717	123	3417236	0	954150	
12	JHARKHAND	0	0	0	0	0	0	
13	KARNATAKA	982	7450511	133	5153341	1	587060	
14	KERALA	254	680660	40	2131968	107	9127422	
	MADHYA	_	_	_	_			
15	PRADESH	0	0	0	0	35	1195888	
16	MAHARASTRA	281	4049654	47	1559372	23	1046814	
17	ODISHA	0	3405126	57	94800	0	30000	
18	PUDUCHERRY	209	8245590	83	5216340	87	4634318	
19	PUNJAB	53	53655	0	0	0	0	
20	RAJASTHAN	0	0	0	0	5	3308568	
21	TAMILNADU	112	2876570	6	92664	0	0	
	UTTAR							
22	PRADESH	134	10142955	86	8229625	59	3763202	
23	UTTRAKHAND	57	2636816	0	74143	0	0	
24	WEST BENGAL	2	113515	0	0	0	0	
	Total	2434	48301199	868	42773317	508	37241509	

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